Annexure-8 Name of the corporate debtor: SHREE AMBIKA IMPEX LIMITED; Date of commencement of CIRP: 23.07.2024; List of creditors as on: 31.01.2025

														(Amount in<)
SI. No.	Name of Creditor		Details of claim received		Details of claim admitted						Amoun t of any mutual dues,	Amount of claim	Amount of claim under verification	Remarks, if any
		Date of receipt	Amou nt claimed	Amount of claim admitted	of claim	Amount covered by security interest	Amount covered by guara -ntee	Whethe r related party?	% of voting share in CoC	of contingen t claim	that may be set-off	not admitted		
1	Jainco Industries	30.07.2024	24,906,351	14,151,336	Supply of goods	N/A	NIL	NO	NO	-	-	10,755,015	-	Interest claimed without Supporting documents
2	J K Ghahlyan (Advocate)	06.08.2024	2,500,000	-	Legal charges	N/A	NIL	NO	N/A	-	-	2,500,000	-	Wrong claim form used,Clerifications Sought
3	Milind Gautam (Advocate)	06.08.2024	500,000	-	Legal charges	N/A	NIL	NO	N/A	-	-	500,000	-	Supporting Documents required , Clerification Sought
4	Amit Kumar	22.08.2024	500,000	-	Professional Fees	NA	NIL	NO	N/A			500,000		Supporting Documents required , Clerification Sought
5	Triveni International Pvt Ltd	26.09.2024	17,355,906	-	Advance for Supply of goods	NA	NIL	NO	NA			17,355,906		Supporting Documents required , Clerification Sought
6	National Securities Depository Limited	14.11.2024	1,849	1,849	Annual custody fees	NA	NIL	NO	NA			-		
	Total		45,764,106	14,153,185								31,610,921		-

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in₹)